

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2257/2001

New Delhi, this the 10th day of September, 2001

HON'BLE MR. SHANKER RAJU, MEMBER (J)

Shri Chakradhar Singh
S/o Dwarika Singh
R/o Village: Bihari
P.O. Binari Bigha,
P.S. Pandarak, Barh
Dist. Patna (Bihar)

... Applicant
(By Advocate: Shri Shilendra Narayan Singh)

V E R S U S

1. The Union of India, Thro'
The Director-General,
Border Security Force,
Min. of Home Affairs,
Government of India,
C.G.O. Complex, Lodhi Road,
New Delhi.
2. The Inspector-General
Border Security Force,
Fronteer Head Quarter,
Shillong.
3. Section Officer, Hqrs.
A.M.M. of N. Fronteer,
Border Security Force,
Shillong.
4. Commandant 193 Bn.
Border Security Force,
Shillong.
5. Kunju Singh,
The Assistant Commandant,
Border Security Force,
Shillong.

... Respondents

O R D E R (ORAL)

The matter pertains to a Constable, who is employed in the Border Security Force, which is Armed Forces of the Union to which this Court has no jurisdiction as provided under Section 2 and 3 of the Administrative Tribunals Act, 1985.

2. In this view of the matter, the present O.A. is dismissed at the admission stage as without jurisdiction. However, the learned counsel for the applicant granted liberty to assail his grievances before the appropriate court which has the jurisdiction pertaining to Border Security Force. No costs.

S. Raju

(SHANKER RAJU)
MEMBER(J)

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